

J.L. No. 2/24

BEFORE THE NATIONAL GREEN TRIBUNAL  
KOLKATA  
SUPPLEMENTARY AFFIDAVIT ON BEHALF OF THE APPLICANT

ORIGINAL APPLICATION NO 78/2024/EZ

Abhrajit Roy Chowdhury

..... Applicant

- Versus -

The State of West Bengal & Ors.

..... Respondents.

COMPILATION - I

SI No.	Particulars	Page No.
1.	Supplementary Affidavit	1-4
2.	Mouza Map of J.L no. 2 Dhapa Mouza (Annexure - A)	Annexure A (Pg-5)
3.	Screenshot of Banglar Bhumi.com (Annexure - B)	Annexure - B (Pg-6 to 9)
4.	Schedule I, Table 1, of EKWMA Act (Annexure - c)	Annexure - c (Pg-10-14)



*Dibyayan Banerji*

Dibyayan Banerji

Advocate

F/3787/3191/2021

Mobile no. 8420950517

E-Mail : idibyayan@gmail.com

01 MAY 2024

BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE,  
KOLKATA

SUPPLEMENTARY AFFIDAVIT ON BEHALF OF THE  
APPLICANT

ORIGINAL APPLICATION NO 78./2024/EZ

IN THE MATTER OF :

Abhrajit Roy Chowdhury, son of  
Late Kamal Roy Chowdhury,  
resident of East View Apartment,  
897, Pashupati Bhattacharya  
road, Kolkata – 700034.



-VERSUS-

The State of West Bengal & Ors.

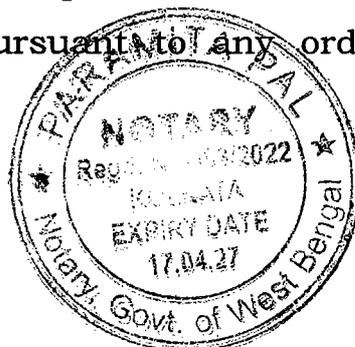
...Opposite Party

01 MAY 2024

SUPPLEMENTARY AFFIDAVIT ON BEHALF OF THE APPLICANT

I, Abhrajit Roy Chowdhury, son of Late Kamal Roy Chowdhury, aged about 24 years, by faith Hindu, by occupation – Advocate, residing at East View Apartment, 897, Pashupati Bhattacharya Road, Kolkata – 700034, Post Office – Behala, Sub Post Office – Jaysree, PIN – 700034, do hereby say and solemnly affirm as follows:

1. I am the Applicant herein and as such, I am well conversant with the facts and circumstances of the instant case. I am competent enough to make and affirm this affidavit and I am competent to swear this affidavit on behalf of myself.
2. Pursuant to the order dated 09.04.2024, I was directed to produce this supplementary affidavit bringing on record necessary documents showing the concerned J.L. no. 2, Mouza Dhapa, P.S – Pragati Maidan, South 24 Parganas, to be a water body or part of the East Kolkata Wetlands.
3. Subsequently, I had physically approached the concerned BL & LRO office Kasba on 15<sup>th</sup> April and 22<sup>nd</sup> April and asked for the Mouza Map, ROR Record and other necessary documents relating to the particular Mouza. However, due to the elections approaching, I was informed by the concerned authorities that any such information can only be provided after the completion of the elections 2024 and/or pursuant to any order passed by any competent Court of Law.



01 MAY 2024

4. However I had received the Mouza Map of the concerned J.L No. 2, Mouza Dhapa, from the Settlement Officer and Supdt. Of Survey, Govt. of West Bengal, from where it can be ascertained that the said region falls under R.S Daag no. 87 and/or LR Daag No. 87.

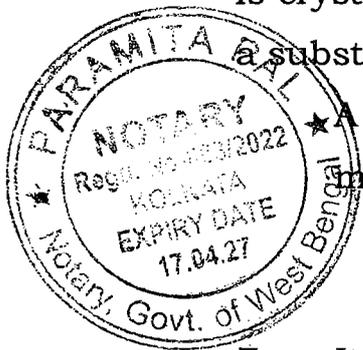
A photocopy of the said Mouza Map is annexed herewith and marked with the letter "A".

5. Subsequently I had logged in to the Official Government Website of "Banglarbhumi.com" to know the nature and character of the said land. However, the Website on every occasion showed that no record was found and no information was available as to the nature and character of the said land.

A photocopy of the said screenshot inasmuch as the Banglar Bhumi Website is annexed herewith and marked with the letter "B".

6. Since no documents as to the records of the land were received by the Applicant despite of several and relentless efforts, I finally found out that as per Table 1, Schedule - I of the East Kolkata Wetlands (Conservation and Management) Act, 2006, R.S. and L.R. Dag No. 87 under Dhapa Mouza has been clearly mentioned as substantially water body oriented area and thus, it is crystal clear that the premises that I have raised question on is a substantial water body.

A photocopy of the said schedule is annexed herewith and marked with the letter "C".



7. It is humbly submitted before this Hon'ble Tribunal, that in case the abovementioned documents and the provision of legislation is not enough to the satisfaction of this Hon'ble

Tribunal, this Hon'ble Tribunal may direct the state respondents to form a fact – finding committee regarding the true nature and character of the land.

8. It is stated that the following facts are necessary for proper adjudication of the instant Original Application.

9. It is, therefore, submitted that the facts pleaded hereinabove and the documents annexed hereto may be treated as part and parcel of the Original Application filed by the Applicant.

10. The statements made in paragraphs 1 to 5 are true to my knowledge and belief and paragraphs 6-9 are matters of record and the rest are my humble submissions before this Hon'ble Court.

*Abhinav Roy Chowdhury*

The deponent is known to  
Identified by me / 05/2024

Prepared in my office  
me

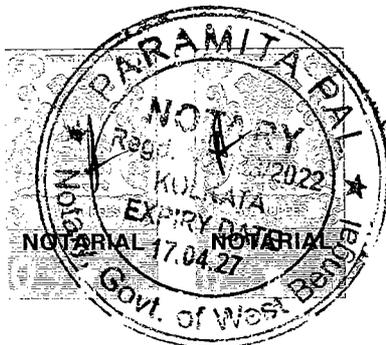
*Sibayan Banerjee*  
Advocate

*Sibayan Banerjee*  
Advocate  
Advocate

Date : 01/05/2024

Solemnly affirmed and sworn  
before me on the affidavit

*Prad*  
PARAMITA PAL  
City Civil Court  
Kolkata  
Reg No- 083/2022



01 MAY 2024

01 MAY 2024





(/BanglarBhumi/BengaliFonts/bengali\_fonts.rar)



Search

Welcome -> Dibyayan Banerji CHANGE PASSWORD LOGOUT (LOGOUT) SCREEN READER ACCESS



বাংলা ভূমি ও পুনর্বাসন দপ্তর  
Land and Rehabilitation Department



DEO Kolkata (SOUTH)



Special Citizen Service (RCCMS)



Citizen Services



Know Your Property



Query Search



Public Grievance



Mouza Information

RS - LR PLOT INFORMATION

Mouza Identification

District:\*

[ 16 ] SOUTH 24 PARGANAS

Block:\*

[ 30 ] Kolkata

Mouza:\*

[ 002 ] Dhapa

Option:

- Sabek Dag->Hal Dag(LR PLOT No.)
Hal Dag->Sabek Dag(RS PLOT No.)

Plot No.\* 87 / 87

Enter Captcha\*

9 1 Z A Y 9 cap

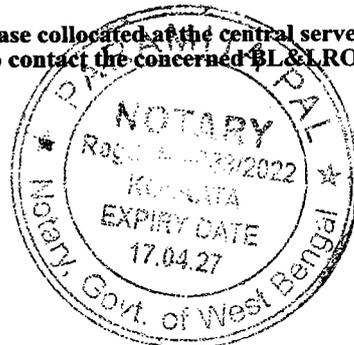
VIEW

LIVE

Record Not Found !!!!

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned PL&LRO office for authentication.

Get Started



- Home
- Profile
- About Land Reforms
- Site Map**

### About Us

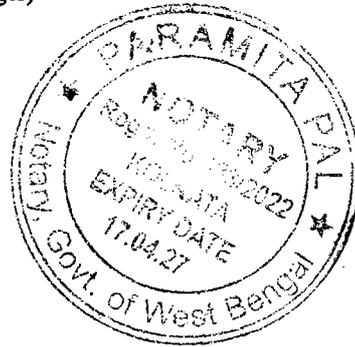
- Administrative Setup
- ARTI
- LMTTC
- Land Policy

### Support

- FAQ (helpTopic)
- Help
- Forum
- Web Information Manager (webInformationManager)

### Legal

- Terms Of Use
- Privacy Policy
- Linking Policy
- Feedback



### Contact Address

- 📍 Director of Land Records and Survey, 35, Survey Building, Gopal Nagar Road, Kolkata-700027
- ☎ 033-2479-5726
- ✉ dlrswb.grievancecell@gmail.com
- ✉ dlrswb@gmail.com



© 2018 Copyright DLRS

Contents Provided by L & LR And R R & R Department, Govt. of West Bengal. | Site Designed and Developed by 

This website is best viewed in Mozilla Firefox 66.0.3 or above and 1366 x 768 Resolution

Site Last Updated on : 04/09/2019 03.00 PM



(/BanglarBhumi/BengaliFonts/bengali\_fonts.rar)



Search



Welcome -> **Dibyayan Banerji** CHANGE PASSWORD LOGOUT (LOGOUT) | SCREEN READER ACCESS



ভূমি ও পুনর্বাসন দপ্তর  
Land and Land Reforms and Refugee Relief and Rehabilitation Department



DEO Kolkata (SOUTH)



Special Citizen Service (RCCMS)



Citizen Services



Know Your Property



Query Search



Public Grievance



Mouza Information

**RS - LR PLOT INFORMATION**

**Mouza Identification**

District:\*

[ 16 ] SOUTH 24 PARGANAS

Block:\*

[ 30 ] Kolkata

Mouza:\*

[ 002 ] Dhapa

**Option:**

**LIVE**

Sabek Dag->Hal Dag(LR PLOT No.)

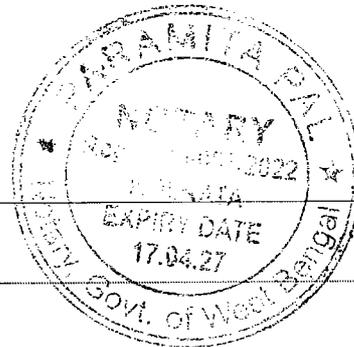
Hal Dag->Sabek Dag(RS PLOT No.)

Plot No.\* 87 /

Enter Captcha\*

T 2 R K U 6 cap

VIEW



Record Not Found !!!!

Content of this page is near exact replication of land record database collocated at the central server and in case of any factual error(s) in the content, viewer(s) is/are advised to contact the concerned BL&LRO office for authentication.

**Get Started**

- Home
- Profile
- About Land Reforms
- Site Map**

**About Us**

- Administrative Setup
- ARTI
- LMTC
- Land Policy

**Support**

- FAQ (helpTopic)
- Help
- Forum
- Web Information Manager (webInformationManager)

**Legal**

- Terms Of Use
- Privacy Policy
- Linking Policy
- Feedback

**Contact Address**

- 📍 Director of Land Records and Survey,35, Survey Building, Gopal Nagar Road, Kolkata-700027
- ☎ 033-2479-5726
- ✉ dlrswb.grievancecell@gmail.com
- ✉ dlrswb@gmail.com

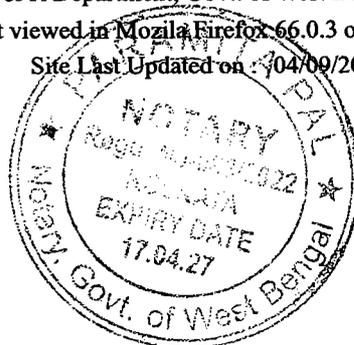


© 2018 Copyright DLRS

Contents Provided by L & LR And R R & R Department, Govt. of West Bengal. | Site Designed and Developed by 

This website is best viewed in Mozilla Firefox 66.0.3 or above and 1366 x 768 Resolution

Site Last Updated on : 04/09/2019 03.00 PM



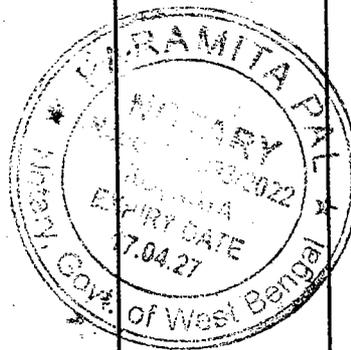
Annexure - 'c'

## TABLE 1

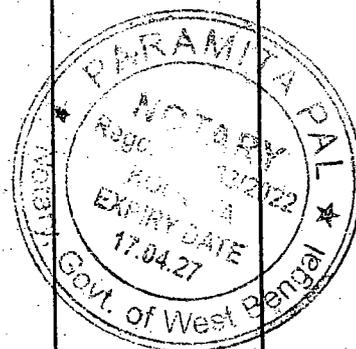
[See column (5) of Schedule I.]

## Mouza Dhapa

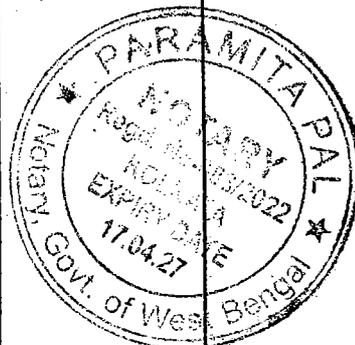
Substantially water body oriented area		Productive farming area		Urban/Rural settlement area	
(I)		(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 1 :					
38, 39, 41 to 85, 93 to 96, 108 to 111.	87 to 89, 91, 105, 106		37, 40, 92		
Sheet No. 2 :					
206, 207, 209, 211, 212, 233, 235, 236, 241, 242, 256, 260, 263 to 266, 268.	229, 239, 255, 267.	205, 210, 230, 231, 237, 240, 243 to 248, 253, 254, 257 to 259, 261, 262.	203, 229, 239, 255, 267, 213 to 228, 232.	201, 202, 204, 208, 238, 249 to 252.	203, 213 to 228, 232.
Sheet No. 3 :					
410, 417, 444, 446, 516, 545, 573, 599, 625, 645, 646, 649, 653, 654, 657.	402, 403, 443, 445, 447.	401, 404 to 409, 411 to 416, 418 to 420, 423 to 426, 428 to 442, 448 to 478, 479 to 514, 515, 517, 518 to 544, 546 to 572, 574 to 598, 600 to 624, 626 to 644, 647, 648, 650 to 652, 655, 658 to 673, 2901 to 2964.	402, 403, 443, 445, 447.	421, 422, 427, 656.	



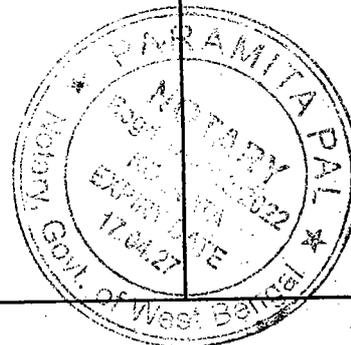
Substantially water body oriented area		Productive farming area		Urban/Rural settlement area	
(I)		(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
<b>Sheet No. 4 :</b>					
720, 750, 824, 840, 878 to 884, 887 to 900, 937, 948, 950, 951, 952, 954, 2827, 2857 to 2860.	708, 724, 725, 726, 732, 737, 739, 763, 788, 816, 817, 818, 820, 825, 826, 854, 876, 877, 885, 886, 949, 955 to 964, 970, 2742, 2744, 2764 to 2766, 2851 to 2856, 2861 to 2868.	701 to 707, 709 to 719, 721 to 723, 727 to 731, 733 to 736, 738, 740, 741, 742 to 749, 751 to 762, 764 to 787, 789 to 815, 819, 821 to 823, 827 to 839, 841 to 853, 855 to 869, 870 to 875, 965, 966, 967, 968, 969, 971 to 975, 976, 977, 978 to 989, 990 to 1000, 2701 to 2741, 2745 to 2750, 2751, 2752 to 2763, 2767 to 2826, 2828 to 2850.	708, 724, 725, 726, 732, 737, 739, 763, 788, 816, 817, 818, 820, 825, 826, 854, 876, 877, 885, 886, 901 to 936, 938 to 947, 949, 953, 955 to 964, 970, 2742, 2744, 2764 to 2766, 2851 to 2856, 2861 to 2868.		901 to 936, 938 to 947, 953.
<b>Sheet No. 5 :</b>					
1008, 1022, 1025, 1027 to 1032, 1034 to 1041, 1042 to 1046, 1048, 1085, 1086, 1088, 1090, 1092,	1007, 1010 to 1021, 1023, 1024, 1026, 1033, 1047, 1066, 1076, 1083, 1084, 1087, 1089, 1091, 1093,	1001 to 1006, 1009, 1049 to 1065, 1067 to 1075, 1077 to 1080, 1081, 1082, 1093, 1094, 1100,	1007, 1010 to 1021, 1023, 1024, 1026, 1033, 1047, 1066, 1076, 1083, 1087, 1089, 1093, 1095 to 1099,		1084, 1091, 1096.



Substantially water body oriented area		Productive farming area		Urban/Rural settlement area	
(I)		(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
<b>Sheet No. 5 (Contd.):</b>					
1105, 1106, 1108, 1110, 1111, 1115, 1118, 1121 to 1152.	1095, 1097 to 1099, 1104, 1113, 1117.	1101, 1102, 1103, 1107, 1109, 1112, 1114, 1116, 1119, 1120.	1104, 1113, 1117.		
<b>Sheet No. 6:</b>					
1574, 1579, 1582, 1583, 1602, 1604, 1607 to 1613, 1615 to 1619, 1622, 1623, 1644, 1680, 1681, 1685 to 1687, 1693, 1694, 1698, 1718, 1760, 1778, 1796 to 1800, 2001 to 2007, 2016 to 2020, 2023 to 2029, 2032 to 2035, 2038, 2043, 2058 to 2060, 2070, 2074, 2080, 2082, 2084, 2086, 2096, 2098, 2100, 2104, 2107, 2109, 2110, 2116, 2119, 2121, 2192.	1560 to 1567, 1568, 1569 to 1573, 1575 to 1578, 1580, 1581, 1584 to 1588, 1590, 1591, 1594 to 1601, 1603, 1605, 1606, 1614, 1620, 1621, 1624 to 1643, 1645 to 1975, 1677, 1679, 1682 to 1684, 1688 to 1692, 1695, 1696, 1697, 1746 to 1753, 1754, 1756 to 1759, 1761 to 1765, 1767 to 1770, 1772 to 1777, 1779 to 1795, 2008 to 2015, 2021, 2022, 2030, 2036, 2037, 2039 to	1589, 1592, 1593, 1676, 1678, 1699 to 1717, 1719 to 1745, 1755, 2031, 2069, 2071, 2077, 2097, 2105, 2106, 2108, 2111, 2114, 2124, 2152, 2156.	1560 to 1567, 1568, 1569 to 1573, 1575 to 1578, 1580, 1581, 1584 to 1588, 1590, 1591, 1594 to 1601, 1603, 1605, 1606, 1614, 1624 to 1643, 1645 to 1675, 1677, 1679, 1682 to 1684, 1688 to 1692, 1695, 1696, 1697, 1746 to 1753, 1754, 1756 to 1759, 1761 to 1765, 1767 to 1770, 1772 to 1777, 1779 to 1795, 2008 to 2015, 2021, 2022, 2030, 2036, 2037, 2039 to 2042.	2073, 2075, 2076, 2079, 2083, 2085, 2094, 2095, 2097, 2099, 2102, 2113, 2115, 2117, 2120.	1620 to 1621.



Substantially water body oriented area		Productive farming area		Urban/Rural settlement area	
(I)		(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 6 (Contd.) :					
	2042, 2044, 2045, 2054 to 2057, 2061 to 2068, 2072, 2078, 2081, 2087 to 2093, 2101, 2103, 2112, 2118, 2122, 2123, 2125 to 2151, 2153 to 2191, 2193 to 2213.		2044, 2045, 2054, to 2057, 2061 to 2068, 2072, 2078, 2081, 2087 to 2093, 2101, 2103, 2112, 2118, 2122, 2123, 2125 to 2151, 2153 to 2191, 2193 to 2213.		
Sheet No. 7 :					
1805 to 1812.		1801 to 1804.			



**TABLE 2**  
[See column (5) of Schedule I.]  
*Mouza Chowbaga*

Substantially water body oriented area		Agricultural area		Urban/Rural settlement area	
(I)		(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
1 to 39, 49 to 51, 59, 60, 68 to 79, 83 to 89, 117, 119, 120, 124, 125, 127, 132, 141, 142, 145, 146.	57, 80 to 82, 105, 107, 108, 123.		107, 108, 123.	40 to 48, 52 to 56, 58, 61 to 67, 90 to 104, 106, 109 to 116, 118, 121, 122, 126, 128 to 131, 133 to 140, 143, 144, 147 to 665, 667 to 680, 682 to 720.	57, 80 to 82, 105.

-14-

TABLE 3

[See column (5) of Schedule I.]

## Mouza Bonchtala

Substantially water body oriented area		Productive farming area		Urban/Rural settlement area	
(I)		(II)		(III)	
Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)	Dag No. (full)	Dag No. (part)
Sheet No. 1 :					
96, 119, 137, 262, 266, 487, 528, 545, 575, 591, 592, 598,	177, 224, 307, 526, 527, 601 to 603, 606.	73 to 81, 85 to 95, 97, 98, 110 to 118, 120 to 136, 138 to 155, 164 to 176, 180 to 203, 238 to 261, 263 to 265, 267 to 286, 288 to 303, 312 to 327, 329 to 333, 461 to 465, 469, 470, 489 to 525, 529 to 544, 546 to 574, 576 to 590, 593 to 597, 599, 600, 608, 655 to 662, 665, 668 to 673, 675, 676, 693, 695, 2512 to 2514, 2573 to 2581, 2583 to 2590.	26, 27, 82, 83, 84, 178, 179, 287, 526, 601 to 603, 606, 2582.		
Sheet No. 2 :					
702, 718, 768, 785, 820, 845, 858, 902, 903, 937,	813, 814, 832, 962, 976, 998, 1006 to 1121, 1265	701, 703 to 717, 719 to 767, 769 to 784, 786 to 812, 815 to	813, 814, 832, 962, 976, 998, 1042 to 1044, 1061,	904, 1220. 1309, 1366 to 1369, 1379, 1387, 1389, 1391,	1006 to 1041, 1045 to 1060, 1062 to 1064, 1067,

